

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2016**

**&**

**APPEAL NO. 182 OF 2017**

**Dated: 30<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Company Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.02.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

tpd/kt